

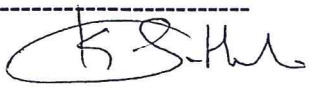
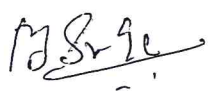
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/489/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : JANAKI PACKAGING PVT LTD
NAME OF THE RESPONDENT(S) : MEGA SHIELD COATING PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	K. Sathish	Counsel for Respondent	
2	P J RISHIKESH P J SRI HARISH	Counsel for Petitioner	

ORDER

Counsel for both the parties present. Counsel for Respondent has brought a cheque to the tune of Rs.25,000/- and the same is handed over to the Counsel for the Petitioner. Counsel for Respondent seeks time to make full and final settlement within three weeks. At request, time is enlarged. Put up on **28.08.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)